

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**A. NO. 91 OF 2019&
IA NO. 1051 OF 2019**

Dated: 28th May, 2019

In the matter of:

**The Supreme Industries Private Limited
Versus**

.... Appellant(s)

Maharashtra Electricity Regulatory Commission & Anr.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **02.08.2019.**

Court Master/PS

nr